

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.1648/2015

New Delhi this the 6th day of February, 2018

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Shri Bhawan Singh, Age 50, Sub Inspector
S/o Late Sh. Lakh Ram
R/o Flat No.41, Mall Apartments
Mall Road, Delhi-110054. ..Applicant

(By Advocate: Ms. Komal Sarout for Ms. Jahnavi Upadhyay)

Vs.

1. Ministry of Home Affairs Govt. of India
Through its Secretary
North Block, New Delhi.
2. Commissioner of Police
PHQ, MSO Building
IP Estate, New Delhi.
3. Joint Commissioner of Police
(Headquarters)
PHQ, MSO Building
IP Estate, New Delhi. ..Respondents

(By Advocate: Shri Amit Anand)

ORDER (ORAL)

Justice Permod Kohli:

Learned counsel for the applicant seeks to withdraw this OA. The OA is dismissed as withdrawn.

**(K.N. Shrivastava)
Member (A)**

**(Justice Permod Kohli)
Chairman**

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